



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,22nd December 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:30 AM]

BEFORE:

REGISTRAR(JUDICIAL)-MR. RAFIQUE AHMED TAPADAR

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/6005/2014	DR. ABDUL MANNAN Versus THE STATE OF ASSAM AND 3 ORS	MR.B D KONWAR MR.R KALITA MR.A ALI MRS.J M KONWAR MS.S BARUA	SC, HIGHER EDUCATION
2	WP(C)/6164/2016 FIXED	SMTI. NEELAKSHI HAZARIKA Versus THE STATE OF ASSAM AND 10 ORS	MR.T DAS MS.L BHUYAN	GA, ASSAM MR. S BHATTACHARJEE MS. R DEKA MR. N K KALITA (R9) MR. R D BHUYAN (R9) MR. S DUTTA (R9) MS. U GOSWAMI (R9) MR U DEKA SC, SECONDARY EDUCATION MR D DEKA (R9)
3	WITH WP(C)/6375/2016	TAPAN CH. BORDOLOI Versus THE STATE OF ASSAM AND 10 ORS	MR.T DAS MS.L BHUYAN	GA, ASSAM MR. S BHATTACHARJEE MR. N K KALITA (R9) MR. R D BHUYAN (R9) MR. S DUTTA (R9) MS. U GOSWAMI (R9) MR U DEKA SC, SECONDARY EDUCATION MR D DEKA (R9) LEGAL SERVICE COMITTEE
4	I.A.(CrI.)/554/2019 FIXED in CrI.Rev.P./6278/2019 WITH CrI.Rev.P./6278/2019 (Filing Number) WITH I.A.(CrI.)/6280/2019 (Filing Number)	BABUL DAS Versus THE STATE OF ASSAM AND ANR. BABUL DAS Versus THE STATE OF ASSAM AND ANR. (A) BABUL DAS Versus THE STATE OF ASSAM AND ANR. (A)	MR. B PATHAK MR H K GOGOI MR. R THADANI	PP, ASSAM
5	WP(C)/2492/2020 FIXED 21/12/2020	BAPAN DAS AND 20 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR F HAQUE	SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 22/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MR D K DEY	10-12-2020	To	22-12-2020
6)	MR A D CHOUDHURY	15-12-2020	To	03-01-2021
7)	M ALAMGEER	17-12-2020	To	22-12-2020



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[AT 11:30 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	WP(C)/5377/2014	THE UNION OF INDIA and ANR. Versus THE STATE OF ASSAM AND 8 ORS	MR.R SARMA MS.K D SARMAH	MS.M HAZARIKA GA, ASSAM SC, G M D A
2	WP(C)/2725/2015	DR. NABAJYOTI DOLEY Versus THE GOVT. OF ASSAM and 4 ORS,	MR.S BARTHAKUR MR.A BORGOHAIN	SC, HEALTH(R1-3)
3	WP(C)/5732/2015	BIKRAM SINGH DEKA and 4 ORS Versus THE STATE OF ASSAM and 10 ORS	MR.A ROSHID MR.A MOBARAQUE	DR.B AHMED SC, IRRIGATION(R1-4)
4	I.A.(Civil)/3649/2017 WITH REV.PET. 64/13 (D/O) in WP(C)/3248/2008 WITH WP(C)/3248/2008	THE UNION OF INDIA and 2 ORS. Versus SRINVAS REDDY VOLADRI and ANR SRINVAS REDDY VOLADRI Versus THE UNION OF INDIA and ORS.	MR.D K DEY	

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[AT 11:30 AM]

BEFORE:

JOINT REGISTRAR(RECRUITMENT) - MR. NISANTA GOSWAMI

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Crl.Rev.P./6/2019 WITH LCR 4 FILES	MAINA KURESHI Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR. P S BISWAS	PP, ASSAM
2	Crl.Rev.P./303/2019 WITH LCR 2 FILES	MUKESH BORA Versus ANKITA NATH	MRS M D CHOWDHURY MS. R K SAINI	
3	Crl.Rev.P./369/2019 WITH LCR 1 FILE	DIP MONI DAS Versus THE STATE OF ASSAM AND ANR.	MR S DEKA MR. Z RAHMAN	PP, ASSAM
4	I.A.(Crl.)/738/2019 in Crl.Rev.P./8518/2019	NIRMAL MALAKAR Versus THE STATE OF ASSAM AND ANR.	MR. D BHUYAN	PP, ASSAM
	WITH Crl.Rev.P./8518/2019 (Filing Number)	NIRMAL MALAKAR Versus THE STATE OF ASSAM AND ANR. (B)		
5	Crl.Pet./1010/2019 WITH LCR 4 FILES	KAILASH KAKATI Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K DAS MS. B D SARMAH MR. H GOSWAMI	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA PP, ASSAM MR. T CHAKRABORTY

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BEFORE:

DEPUTY REGISTRAR (BENCH)- MR. SUMIT BHUYAN

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Cont.Cas(C)/584/2018	ON DEATH OF PRASHANTA GOSWAMI HIS LEGAL HEIRS - ANJANA GOSWAMI AND 2 ORS. Versus RAJESH PRASAD, IAS AND 2 ORS.	MR. K N CHOUDHURY MR. M MAHANTA MR. B K KASHYAP	
2	Crl.Pet./773/2018	MD. ALI AHMED LASHKAR @ MOHAMMAD ALI LASHKAR Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MS. S KAKATI MR. C CHAKRAVARTY	PP, ASSAM
3	I.A.(Crl.)/270/2019 in Crl.Rev.P./2782/2019	BIPLAB KAR Versus SUMITRA DAS AND ANR.	MR M AHMED MR. S K M ALOMGIR MR. M A MONDAL MR. R A AHMED	PP, ASSAM (R2)
	WITH Crl.Rev.P./2782/2019 (Filing Number)	BIPLAB KAR Versus SUMITRA DAS AND ANR. (H)		
4	Crl.Pet./484/2019	SWATI BIDHAN BARUAH Versus THE STATE OF ASSAM AND ANR.	MS. N MODI	PP, ASSAM
5	Crl.Pet./66/2020	MRS. SUSHILA DEVI Versus RAFIQUL HASSAN	MR. Y S MANNAN MR. T HUSSAIN MS. M BHATTACHARYYA	

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BEFORE:

DEPUTY REGISTRAR (VIGILANCE)- MR. KANGKAN BHARDWAJ

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	RSA/64/2017	SRI RATAN ROY Versus SRI JAHAR GANGULY and 3 ORS	MR.S P CHOUDHURY MR.A S DHILLON	MR.I H LASKAR(R- 1&3) MR.I H LASKAR(R- 1&3) MR.P K DEKA(R- 1&3) MR.P K DEKA(R- 1&3) MD. S ALOM (R2A, 2B & 2C) MR J H LASKAR (R2A, 2B & 2C) MR. M S ALAM (R2A, 2B & 2C) MR. S ALAM
	WITH I.A.(Civil)/650/2017 in RSA/64/2017	SRI RATAN ROY Versus SRI JAHAR GANGULY and 3 ORS	MR.S P CHOUDHURY MR.A S DHILLON	
2	RSA/14/2019	SRI BIDHAN CHANDA Versus SRI BABUL CHANDA AND 7 ORS	MS. S SEAL MR. R MAZUMDAR MS. S KANUNGOE MS. J CHETTRY	MS. R CHOUDHURY (R1) MS. S S ZIA (R1) MR D. CHAKRABORTY (R1)
3	RSA/26/2019	SRI SUBRATA ROY @ KHUKON ROY AND ANR Versus STATE OF ASSAM AND 24 ORS	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	GA, ASSAM MR. S ROY [R4.1, R4.2, R4.3, R-5-7, R-9-10, R-1-16] MR. M H LASKAR [R4.1, R4.2, R4.3, R-5-7,R-9-10, R-14-16]
4	I.A.(Civil)/276/2019 in RSA/7/2013	ABDUR RAHIM AND ANR Versus MOFUZUR RAHMAN and 3 ORS	MR. S P CHOUDHURY	MS. A K CHOUDHURY MR. M CHOUDHURY MS. U BARUAH MR. K CHOUDHURY
	WITH RSA/7/2013	ABDUR RAHIM AND ANR Versus MOFIZUR RAHMAN and 6 ORS	MR.S C KEYAL MS.A BHATTACHARJEE MR.S K GHOSH MR.S P CHOUDHURY MS.G SARMAH MRB KAUSHIK	MS.A K CHOUDHURY MR.M CHOUDHURY MS.U BARUAH MR.K CHOUDHURY
5	I.A.(Civil)/684/2019 RSA/164/2012(D/O) in RSA/164/2012	PRATIMA KALITA and 3 ORS Versus RANTI RAM BORA AND 7 ORS.	MR G KAKOTI	MR. S R GOGOI MS H KONWAR

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[AT 11:30 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/2730/2018	MONOLITH DEB Versus THE UNION OF INDIA AND 4 ORS.	MR A DASGUPTA MR. S CHAKRABORTY MS B DAS MR. R SARKAR MR B DAS	ASSTT.S.G.I.
2	WP(C)/2797/2018	RAJENDRA SINGH Versus THE UNION OF INDIA AND 13 ORS.	MR. M K BORO MS J DAS	MR. C K S BARUAH (CGC) ASSTT.S.G.I.
3	WP(C)/7879/2018	DEBOJIT PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	MS. R DEVI	GA, ASSAM
4	WP(C)/8846/2018	BHAKTA RAM BORA AND 5 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	SC, HIGHER EDU MR. D P CHALIHA (R4) MR. U P CHALIHA (R4) SC, FINANCE DEPTT.
5	I.A.(Civil)/679/2020 in WP(C) 6274/18 (D/O) in WP(C)/6274/2018	AJIM UDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MR. M A SHEIKH MR. M HOSSAIN	SC, ELEM. EDU GA, ASSAM SC, BTC

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